

Gap between funds sanctioned and released under RGPSY

65. SHRI N. GOKULAKRISHNAN: Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) what are the reasons for a wide gap between funds sanctioned and released under the Rajiv Gandhi Panchayat Shashaktikaran Yojana (RGPSY) during the last three years and the current year;

(b) the performance of RGPSY in various States during that period year-wise and State-wise;

(c) the physical targets set and achieved during the above period, State-wise and year-wise; and

(d) to what extent the above scheme is helpful in increasing the capacity building?

THE MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (SHRI NIHAL CHAND): (a) The scheme of Rajiv Gandhi Panchayati Shashaktikaran Abhiyan(RGPSA) which became fully operational in 2013-14 is demand driven in nature and involves multi dimensional activities. Funds under RGPSA are sanctioned on the basis of annual plan proposals of States as approved by the Central Executive Committee of RGPSA. Releases are normally made in two instalments, with the first instalment being 50% of the sanctioned amount after deducting the unspent balance available with state at the time of release. The quantum of release of first instalment depends on the unspent balance available with the State, utilization certificate and financial and audit reports furnished etc., States that had high unspent balances and had not provided utilization certificates etc. were eligible for smaller releases.

(b) and (c) Since RGPSA is a demand driven scheme, there are no pre-set targets. The financial and physical achievement under the scheme during the last 3 years is given in Statement-I and Statement-II respectively (*See below*).

(d) Under RGPSA, States have taken up Capacity Building and Training of stakeholders on a large scale, including e-enablement, and resource centres have been set up, thereby increasing the capacity of Panchayati Raj Institutions.

Statement-I

Financial progress under RGPSA (Period 2012-13 to 2015-2016)

Sl. No.	State	Funds Released/ Sanctioned 2012-13	Fund sanctioned 2013-14	Funds Released 2013-14	Fund sanctioned 2014-15	Funds Released 2014-15	Funds sanctioned 2015-16	Funds Released for 2015-16
1	2	3	4	5	6	7	8	9
1.	Andhra Pradesh	0	110.92	41.59	144.35	24.19	41.72	12.5
2.	Arunachal Pradesh	0.99	21.55	8.71	23.13	7.72	2.90	-
3.	Assam	0	37.00	16.65	98.21	26.04	39.48	17.08
4.	Bihar	0	22.98	8.61	192.3	63.67	0.00	0.00
5.	Chhattisgarh	1.25	71.94	25.73	94.33	11.39	29.68	14.64
6.	Gujarat	3.32	93.25	31.65	37.70	1.06	0.00	-
7.	Haryana	5.66	20.09	2.93	57.90	18.78	0.00	-
8.	Himachal Pradesh	4.95	55.43	15.84	51.59	15.26	13.13	2.48
9.	Jammu and Kashmir	0	25.19	9.45	45.71	8.58	7.08	0.00
10.	Jharkhand	0	43.87	16.45	47.92	16.2	23.89	9.4
11.	Karnataka	2.27	68.12	25.56	160.09	46.80	77.76	32.71
12.	Kerala	0	44.22	16.58	60.35	14.49	10.54	-

Written Answers to

[25 April, 2016]

Unstarred Questions

161

1	2	3	4	5	6	7	8	9
13.	Madhya Pradesh	0.99	116.86	42.83	160.73	37.46	38.3	10.8
14.	Maharashtra	0	221.84	83.17	214.31	34.75	39.77	4.5
15.	Manipur	0	3.55	1.60	12.03	5.42	10.82	5.4
16.	Odisha	0	76.62	28.73	116.51	32.92	19.59	-
17.	Punjab	2.9	28.97	7.97	7.36	0	0.00	2.6
18.	Rajasthan	13.61	64.26	15.45	44.84	11.55	19.12	4.4
19.	Sikkim	0	7.00	3.15	17.77	6.84	2.7	1.2
20.	Tamil Nadu	0	155.03	58.14	54.10	20.16	18.27	8.9
21.	Telangana	0	92.41	34.64	154.26	29.94	35.75	13.13
22.	Tripura	0.08	23.13	9.09	13.34	2.36	0.00	1.3
23.	Uttar Pradesh	4.77	125.70	42.37	87.17	0	96.75	11
24.	Uttarakhand	2.11	18.65	5.47	46.82	13.04	12.59	3.09
25.	Mizoram	-	0	0	5.52	2.48	0.00	-
26.	West Bengal	0	21.93	8.23	102.88	27.71	37.14	9.9
27.	Dadar and Nagar Haveli	0	2.99	0	2.90	1.08	0.00	-
28.	Goa	0	0	0	0	0	2.12	1.06
29.	Lakshadweep	0	0	0	0	0	4.26	1.6
30.	Daman and Diu	0	3.47	0	4.02	1.5	0	-
31.	Chandigarh	0	0	0	0	0	1.2	-

162 *Written Answers to*

[RAJYA SABHA]

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Statement-II

*Physical performance during 2013-14, 2014-15 and 2015-16 under Rajiv Gandhi
Panchayat Sashaktikaran Abhiyan (RGPSA)*

Technical and Administrative support at GP (discontinued from 2015-16 of RGPSA on account of delinking of State component)

Manpower to Gram Panchayats	2013-14	2014-15	2015-16
- Accountant/DEO	54,753	71727	10
- PDO	14,762	11001	15
- Junior Engineer	2,570	8247	11
- Others		876	

Gram Panchayat buildings and repair (discontinued from 2015-16 of RGPSA on account of delinking of State component)

GP Buildings

- New	3,128	2497	6
- Repairs	7,727	8356	0

Capacity building and training of Panchayat representatives and functionaries

Training of Elected Representative and functionaries (in lakhs)	10.96	17.21	67.32
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Support for resource centres at State, District and Block level

State Panchayat Resource Centres (Nos.)		23	5
HR Support (Nos.)	16	17	16
District Panchayat Resource Centers (Nos.)	136	189	22
HR Support (Nos.)	12	18	13

Written Answers to

[25 April, 2016]

Unstarred Questions

163

Manpower to Gram Panchayats	2013-14	2014-15	2015-16
Block Panchayat Resource Centers (Nos.)	338	851	0
Computers and other e-enablement activities			
E governance(PMU)/Resource unit (in no. of States)	0	7	19
Computer, UPS and Printers (Nos.)	22506	20126	622
SATCOM in States	2	8	0
PESA assistance to States	9	8	6
Innovative activity in States	0	3	2
SEC in States	2	14	1
Programme management and IEC in States	26	28	27

164 *Written Answers to*
[RAJYA SABHA]

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